

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.01
New IA-3594/2021
In
(IB)- 189(ND)/17

IN THE MATTER OF:

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Liquidator/Applicant : Mr. Abhay Kaushik, Advocate

ORDER

IA-3594/2021:-

This is the 10th Progress Report of the Liquidator under Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016. This report covers the period from 01.04.2021 to 30.06.2021. The same is taken on record, subject to just exceptions.

IA stands **closed**.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)